

# THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-64/2000(Pt.)/13035/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Smti. Bijay Lakshmi Boruah,  
Principal Judge, Family Court,  
Dhubri.

Dated Guwahati the <sup>th</sup> 14 December, 2022.

Sub: **Casual leave and station leave permission.**

Ref:- Letter dated 07<sup>th</sup> December, 2022 received via email.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 07.12.2022 along with station leave permission from the morning of 07.12.2022 till the morning of 08.12.2022**, has been granted. Further, the Counsellor, Family Court, Dhubri shall remain in charge of your Court and office during this period.

Yours faithfully,

*Sdf*  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-64/2000(Pt.)/13036-13037/A, dated** , 14-12-2022

Copy to:

1. The Chief Judicial Magistrate, Dhubri.
2. The Project Manager, Gauhati High Court.

*Sdf*  
**JT. REGISTRAR (VIGILANCE)**  
*Sdf*